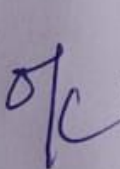



OFFICE OF THE DISTRICT & SESSIONS JUDGE, CIVIL & SESSIONS  
DIVISION, KULLU, DISTRICT KULLU, H.P.

No. D&SJ/Klu. Misc./21-  
Dated: 29th April, 2021

OFFICE ORDER

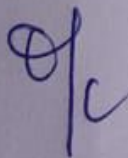
It is brought to the notice of General Public, Advocates and Litigants that Hon'ble High Court of HP vide letter No.HHC/RG/C-19/2020-58 dated 24<sup>th</sup> April 2021, ordered that in view of the alarming rise in the covid 19 cases and in order to minimize the footfall in the courts, all the civil and criminal cases except Sr. Nos. 22 to 29 and 63 to 67 of the cause list of even date shall be taken up on 3.7.2021 for further order .

 District & Sessions Judge,  
Civil & Sessions Division,  
Kullu, H.P. 

Endst. No. As above

Dated: 29/4/ 2021

1. The District Attorney, Kullu;
2. The Presidents, District Bar Association, Kullu/Manali/Banjar.
3. Reader Grade-I/ Civil Ahlmad/ Criminal Ahlmad of this Court for information and necessary action.
4. Notice Board of this Court.

 District & Sessions Judge,  
Civil & Sessions Division,  
Kullu, HP. 